

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.07.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4910 of 2026 in Comp. App. (AT) No. ____ of 2026	Rishi Infratech Pvt. Ltd. & Anr. Vs. Vashisht Kumar Goyal & Ors.	Mohit Nandwanii
2.	I.A. No. 4917 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 2358 of 2024	Sudeep Jain HUF Vs. Value Infracon Private Limited & Anr.	Shubham Janghu

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